

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. MA 452 of 98  
(OA 1281 of 96)

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman  
Hon'ble Mr. S.P. Singh, Administrative Member

A. B. BANERJEE

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: Mr. P.K. Arora, counsel

Heard on : 15.1.99

Order on : 15.1.99

O R D E R

None appears from either side. The application is  
therefore dismissed for default. <sup>petitioner's</sup>

2nd Jan  
MEMBER (A)

in

S  
VICE-CHAIRMAN